Drive against entry of unauthorized persons in reserved coaches of trains

- 919. DR. R. LAKSHMANAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government has put in place any comprehensive plan to check entry of unauthorized persons in trains, particularly in reserved coaches, *viz.*, Sleeper, AC III Tier, AC II Tier and First Class in long distance trains;
 - (b) if so, the details thereof;
- (c) whether Government has conducted any drive against entry of unauthorized persons in reserved coaches of trains originating from New Delhi/H. Nizamuddin and heading towards Chennai, Madurai, Tirunelveli and Kanyakumari;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Following steps are taken by the Railways to keep a check on the entry of unauthorized passengers in reserved coaches of trains:—

- (i) Train manning staff keeps the regular watch on the entry of unauthorized passengers in reserved coaches. Any unauthorized person found travelling in reserved coaches is penalized as per provisions of Railway Act.
- (ii) Regular and surprise checks are conducted by Commercial and Security Departments of the Railway to keep a check on unauthorized entry in reserved coaches as well as to apprehend such passengers for taking further necessary action.
- (iii) Regular announcements through public address system are made advising unauthorized passengers not to travel in reserved coaches of the trains otherwise they will be penalized and charged under section 155 of Railway Act, 1989.
- (iv) Regular advertisements are also published in leading newspapers for educating passengers not to enter into reserved coaches unauthorisedly.
- (c) to (e) Drives against entry of unauthorised persons are conducted by Zonal Railways on regular basis on all the trains including those originating from New Delhi/Hazrat Nizamuddin and heading towards Chennai/Madurai/Tirunelveli/Kanyakumari. During the financial year 2017-18 (upto December, 2017) 18.18 lakh checks were conducted by Zonal Railways in which approximately ₹ 183.36 lakh persons were detected travelling without ticket/with improper ticket and approximately ₹ 867.36 crores were realized therefrom.